

- NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

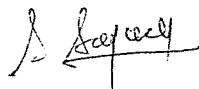
(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/558/2019
PETITION NUMBER : TCP/385/IB/2017
NAME OF THE TRANSFEROR : T.V.SUBRAMANIAN
(EMMANUEL ENGINEERING PVT LTD)
NAME OF THE TRANSFERRE : M/S.FLEXTRONICS
UNDER SECTION : SEC 35(N) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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29.	Representing counsel for petitioner	REPRESENTATION BY WHOM	
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ORDER

Counsel for the Applicant is present. She is directed to make compliance with the order dated 12.06.2019. Matter stands adjourned. Put up on 09.09.2019 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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